SCHEDULE-V	
(See clause (d) of sub-section-(1) of section-4 of the Uttar Pradesh Value Added Tax Ordinance, 2007)	
List of goods taxed at 12.5%	
Sl.No.	Name and description of goods
1	2
1	All goods except goods mentioned or described in Schedule-I, Schedule-II, Schedule-III and
	Schedule-IV of this Ordinance.